sanctioned by the competent authority; and

(d) if the answer to part (c) above be in the affirmative, whether all the payments have been made, if not, the reasons therefor?

THE MINISTER OF EDUCATION (riHRi M. C. CHAGLA): (a) A suml of Rs. 7.20 lakhs was originally sanctioned, subsequently revised to Rs. 10.98 which was again revised to Rh.. 12.98 lakhs.

- (b) Rs. 12,89,226-00.
- (c) Yes, Sir.

(d) Payment to the extent of Rs. 59,226- $00 i_s$  held up as the bills are under scrutiny.

t [ANNUAL SAMPLE CENSUS

## वाधिक नम्ता-जनगणना

६०८. श्री भगवत नारायण भागंव : क्या गृह्-कार्यं मंत्री यह बताने की क्रुपा करेंग कि क्या सरकार ढारा कराई गई वार्धिक नमूना-जनगणना की रिपोर्ट प्रकाशित हो गई है श्रीर यदि हां तो क्या वह सभा पटल पर रखी जायेगी ?

608. SHRI B. N. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state whether the report on annual sample census conducted by Government has been published and if so, whether ihe same will be laid on the Table of the House?]

गृह-कार्य मंत्रात्रय में उपमंत्री (श्री ललित नारायण भिश्र) : नमूना-जनगणनाएं भारत के महापंजीकार के तकनीकी निदणन में राज्य सरकारों ढारा की जा रही हैं । इनकी रिपोर्ट, जिनको ग्रन्तिम रूप दिया जा रहा है, राज्य सरकारों ढारा प्रकाणित की जायोंगी ।

## to Questions 2928

I [THE DEPUTY MINISTER IN THE MINISTRY OP HOME AFFAIRS (SHRI L. N. MISHRA): The sample censuses are being conducted by the State Governments under the technical guidance of the Registrar General, India. The reports, which are being finalised, will be published by the Suite Governments.]

## **RESTORATION OF PRE-EMERGENCY WORK-**ING HOURS IN GOVERNMENT OFFICES

609. SHRI G. M. MIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether representations have been received from Central Government employees to restore the\* pre-einergency working hours in Government offices; and

(b) if so, what action has been ttffcen thereon?

THE DEPUTY MINISTER IN THB MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA); (a) Yes, Sir.

(b) The matter is under consideration.

## 11 GRANTS GIVEN TO STATES FOR PRO-VIDING MID-DAY MEALS TO STUDENTS

610. SHRI B. N. BHARGAVA: Will the

विद्यायियों को मध्याहन भोजन देने के लिए राज्यों को विए गया ग्रनदान

६१०. श्री भगवत नारायण भागंतः क्या शिक्षा मंत्री यह वताने की क्रुपा करेंगे कि सन् १९६३-६४ में किन-किन राज्यों को मध्याह्व भोजन देने की केन्द्र प्रायोजित योजना के अन्तर्गत, कितना-कितना सहायक अनुदान दिया गया है, श्रीर इस प्रयोजन के लिये १९६४-६५ में कितना सहायक श्रनुदान देने का विचार है ?

Minister of EDUCATION be pleased to state the amount of grants-in-aid given to each State during the year

t[] English translation.

723 RS-3.